

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.35/1993
.CA.No.160/1993
C.A.No.134/1996
C.A.No.156/2011

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th February 2018, 10.30 A.M

Name of the Company	Pradip Kumar Sengupta & Ors.- Versus-Titan Engineering Co. Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	PRADIP KUMAR SENGUPTA Petitioner (In person)	Petitioner no 1 to 3 <u>ORDER</u>	JR 20.02.2018

Petitioner is present in person. None present from other side.

Case is part heard.

List on 03.04.2018.

Sd
(Jinan K.R.)
Member (Judicial)

Sd
(V.P. Singh)
Member (Judicial)